## Declaration of Assets and Liabilities

	211021				Year	
	, RUPPU					
-	ce and presently	years, working as .	belonging the ASSIS	BIHAR TAT MA	RSHAL	ATIVE AS
	herein below the o			novable, movat	ole, bank bala	nce, etc.) of
ver	(Assets in joint			nt of joint own	ership will also	have to be
Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name 500	Dependant-2 Name Son	Dependant-3 Etc. Name Son
(i)	Cash SBI	20000/-	Bustonath	150000		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	•	SOREN SOREN	SUNDEEP	SIVAM KUMAR SOREN	SHUV AM SOREN
i)	Bonds, Debentures and Shares in companies		7			
')	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	20000/- LTC 15000/-	<b>K</b> .	150000/- 150000/-	*	4
")	Motor Vehicles (details of make, etc.)	*	k	×	٧	<b>&gt;</b>
1)	Jeweliery (give details of weight and value)	Gold 150 gm silver 200 gm	У	>	^	*
li)	Other assets,					

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of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	4	2 Hekton VIII-AMbal Bli- CHan Dri- Ba	dan	ъ	Ψ.
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Æ	٧	K	٧	1}
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Y	,	y		
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	*	A	¥		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a		
(a)	(i) Loans from Banks	*	*		
	(ii) Loans from financial institutions				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	k	y		
	(b) dues to departments dealing with supply of water	>	У		
	(c) dues to departments dealing with supply of electricity	<b>x</b>	>		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	4	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABAPH 5778D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax		

C.	Personal De	etall								
GPF/	CPF/PRAN No.	:-	PTS	BLF	1 - 3	36	-			
Gend	ler	;-	F	(M/F)						
Date	of Birth	;-	0 9		7	1	9	16	9	(DD/MM/YYYY
Class	/Graup	:-	С		A/B/C)					
Cadr	e	;-	(Full Nam	e.g. l	3.A.SB	ihar Ad	dminis	trativ	₩em. Bervic	
Home	District	:-	B.S.S B		ecretaria	at Serv	ice et	c. )		
knov	I hereby d		that the	abo	ve det	ails	are t	rue	to the	best of my

Signature Ruppy Hembrem

Name of Employee: Ruppy HEMBREM

Designation: Arristat Marshal

Department: Marshal Branch

Note:

Place: Patra

Date: 15 2 21

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

राष्ट्र हेम्ब्रम